



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:-Implementation of Shetty Pay Commission recommendations in respect of ministerial staff of Subordinate Court- Contempt (SW) No.493/2016 titled Mangat Ram Vs B.R.Sharma, Chief Secretary and others.

Reference:- Cabinet Decision No.162/11/2017 dated 03-10-2017.

GOVERNMENT ORDER NO: 4999 - LD (A) of 2017

D A T E D: 11 - 10 - 2017

Sanction is accorded to the:-

- (i) Implementation of the recommendation of the Shetty Commission for the Ministerial Staff of the Subordinate courts in pursuance to direction passed by the Hon'ble High Court of J&K in SWP No.53/2011 titled Surinder Singh and ors Vs State and SVVP No.2104/2016 titled Saifudin and ors Vs State vide Judgments dated 09.03.2016 and 08.12.2016 respectively; and in pursuance thereof;

a) Creation of following posts in the Subordinate Judiciary:-

S.No.	Name of the post	Pay scale	No. of posts
1.	Chief Administrative Officers (in District Courts)	9300-34800 +4800	18
2.	Senior Scale Stenographer (Executive Assistants with Principal District Judge)	9300-34800 +4600	22
3.	Protocol Officers	9300-34800 +4600	07
4.	Assistant Protocol Officers	5200-20200 +2400	07
5.	Steno-typist (as pool in districts where number of Courts are none)	5200-20200 +2400	08

